

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 229
(IB)-669(ND)2020

IN THE MATTER OF:

M/s. Texpo international Limited

... Applicant/Petitioner

Vs

Arihant Electro Transworld LLP

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

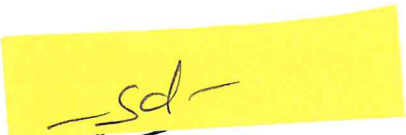
PRESENT:

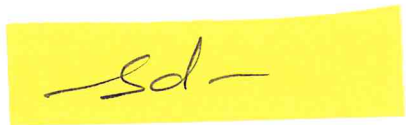
Mr. Arpit Gupta, Mr. Anand Shankar, Mr. Shubham Tripathi, Advs. for Petitioner

ORDER

Ld. Counsel Mr. Arpit Gupta appearing for the Petitioner seeks permission to withdraw the Petition. Heard. Prayer is allowed.

Accordingly, the **present Petition (IB)-669(ND)2020 is Dismissed as withdrawn.**


(L. N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)